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**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001**

No.HHC/Admn.1(18)/78-XIV-

Dated:03.08.2015.

**NOTIFICATION**

In continuation to this Registry Notification No.HHC.1(5-High Court.Compt.)/2000-2001-III-, dated 25.11.2005 , it is hereby ordered that all the judgments and orders on the face of Notification, dated 25.11.2005, pertaining to all the Hon'ble Courts including the Court of Hon'ble the Chief Justice, should be uploaded on the LAN/ Internet, by all concerned.

**BY ORDER OF  
HON'BLE THE CHIEF JUSTICE**

**REGISTRAR GENERAL**

Endst No.HHC/Admn.1(18)/78-XIV- 21167-73 Dated: 03.08.2015.  
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Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. C.P.C/All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters/Section Officers;
3. The Secretaries/Private Secretaries/Judgment Writers/Personal Assistants/Stenographers, for information and strict compliance;
4. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Rules)/ Registrar(Vigilance)/ Registrar(Judicial)/ Registrar(Administration)/ Registrar(Establishment);
5. Scientific Officer, NIC at H.P. High Court, Shimla -1 for information and necessary action;
6. The Section Officer(Computers) with a request to upload the aforesaid notification on High Court website;
7. Guard file.

(From Sl. No. 1 to 7, High Court of H.P. at Shimla)

  
**Assistant Registrar(Estt.)**